

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.08.2022 (TUESDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 617 of 2022	Parimal Vakharia Countre Vs. Kiaasa Retai LLP.	Dhiren R. Dave	Neha Pandya
2.	Comp. App. (AT) (Ins) No. 878 of 2022	Chauhan Holdings Pvt. Ltd. Vs. Uniexcel Developers Pvt. Ltd.	Bhuvan Gugnani	
3.	Comp. App. (AT) (Ins) No. 880 of 2022	Om Logistics Ltd. Vs. ---	Amar Vivek	
4.	Comp. App. (AT) (Ins) No. 882 of 2022	Base Realtors Pvt. Ltd. Vs. Grand Realcon Pvt. Ltd.	Rishabh Sachdeva	
5.	Comp. App. (AT) (Ins) No. 884 of 2022	Amour Infrastructure LLP (Formerly known as Amour Infrastructure Pvt. Ltd.) Vs. Digital Integrated Technologies Pvt. Ltd.	Karan Luthra	
6.	Comp. App. (AT) (Ins) No. 888 of 2022	Sterling Paraphernelia Pvt. Ltd. Vs. Debashis Nanda	Adya Singh	

### **For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
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8.	Comp. App. (AT) (Ins) No. 315 of 2022	Lomash Slurrytech Pvt. Ltd. (Through Its Authorized Signatory) Vs. DSC Engineering Pvt. Ltd.	Vijay Mishra Bhuvan Arora	Nishtha Wadhwa Bhaskar Vineet Tayal
9.	Comp. App. (AT) (Ins) No. 563 of 2022	Pratiksh Pramod Rai Vs. Law Learning Resources Pvt. Ltd.	Rishab Kaushik	Ikshita Parihar
10.	Comp. App. (AT) (Ins) No. 592 of 2022	KL Rathi Steels Ltd. Vs. Ajit Kumar Jha (Resolution Professional of Rathi TMT Saria Pvt. Ltd.) & Anr.	Meghna Tandon	Abhishek Anand Karan Kohli
11.	Comp. App. (AT) (Ins) No. 660 of 2022	Tejinder Singh Saini Vs. State Bank of India & Anr.	Ashutosh Kumar	Avinash Mohapatra- R1 Pratim Bayal-R2
12.	Comp. App. (AT) (Ins) No. 718 of 2022	Bankey Bihari Infracomes Pvt. Ltd. Vs. Alok Kumar Kuchchal	Babita Jain	Manish Jain Alok Kumar Kuchchal

#### For Hearing

13.	Comp. App. (AT) (Ins) No. 544 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.  <b>With</b>	Pramod B. Agarwala	Shaunak Mitra Siddharth Makkar-R1
14.	Comp. App. (AT) (Ins) No. 591 of 2022 & I.A. No. I.A. No. 1753 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.	Pramod B. Agarwala	Shaunak Mitra Balwinder S Kalsi Siddharth Makkar-R1

**02:00 PM**

#### For Orders

15.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.  <b>With</b>	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
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16.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors.  <b>With</b>	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
17.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar